

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/03821/2020**

This the 22<sup>nd</sup> day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Showkat Ahmad Bhat, Age 33 yrs. S/o Habibullah, R/o Nishat, Srinagar.
2. Nazir Ahmad Wani, Age 37 yrs., S/o Mohd. Abdullah Wani, R/o Bran Nishat, Srinagar.
3. Sajad Ahmad Mir, Age 33 yrs., S/o Mohd. Ramzan Mir, R/o Bran Nishat, Srinagar.

.....Applicants

(Advocate: Mr. Bhat Fayaz Ahmad)

**Versus**

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Tourism and Floriculture Department, Civil Sectt. Jammu/Srinagar.
2. Director, Sheri Kashmir International Conference Centre, Srinagar.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Id. D.A.G.)

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicants submits that this T.A. may be dismissed as withdrawn.

2. Accordingly, the TA. is dismissed as withdrawn.



**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*/M.M/*